## Working of Gandhi Smriti and Darshan Samitti

\*567. SHRI Y.S. RAJA SEKHAR REDDY: Will the PRIME MINISTER be pleased to state:

- (a) whether it is proposed to conduct an enquiry into the working of New Delhi's Gandhi Smriti and Darshan Samiti; and
  - (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOL-OGY WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) No, Sir.

(b) Does not arise.

[Translation]

### **Unrecognised Universities**

\*568. DR. BENGALI SINGH: Will the PRIME MINISTER be pleased to state:

- (a) whether the University Grants Commission has recently come to know about certain unrecognised Universities distributing degrees as reported in the 'Navbharat Times' dated 29 March, 1990.
  - (b) if so, the details thereof; and
- (c) the action taken against such Universities?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOL-OGY AND THE MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (PROF. M.G.K. MENON): (a) to (c). According to the University Grants Commission Act, 1956, only Universities which are established under a Act of Parliament or a State Legislature, or are granted deemed-to-be University status, are entitled to call themselves as universities and confer degrees. UGC has reproted that it is aware of the existence of 14 institutions which. though not legally entitled to be called universities, are describing themselves as Universities/Vishwavidyalayas/Vidyapeeths and awarding degrees. A list of these institutions is given in the statement below. UGC has issued press notes, from time to time, warning student and general public against these institutions. UGC has also issued notices to these institutions asking them not to call themselves as universities and award degrees. Central Governmet has requested State Governments/Union Territory Administrations to keep a strict vigil and prosecute such institutions for violation of the UGC Act and other penal laws. UGC has filed court cases against some institutions.

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#### **STATEMENT**

- (1) Maithili University/Vishwav-idyalaya, Darbhanga, (Bihar).
- (2) Takshila Kendriya Vishwavidyalaya. Uttam Nagar, New Delhi.
- (3) Mahila Gram Vidyapith/Vishwavidyalaya (Women's University) Prayag, Allahabad (U.P.).
- (4) Varanaseya Sanskrit Vishwavidyalaya, Varanasi (UP).
- (5) Commercial University Ltd.Darya Ganj, Delhi.
- (6) Testator Research University, Bodinaya-Kanur (T.N.).
- (7) Sree Narayan Open University, Quilon (Kerala).

- (8) Gandhi Hindi Vidyapith, Prayag, Allahabad (UP).
- (9) National University of Electro Complex Homeopathy, Kanpur (UP).
- (10) University Newjerusalem, Kuthuparamba, Cannore (Kerala).
- (11) World Social Work University, Perunguzhi, Kerala.
- (12) Netaji Subhash Chandra Bose
  University (Open University) Achaltal, Aligarh (UP).
- (13) Shrimati Mahadevi Verma Open University, Mughal Sarai (UP).
- (14) D.D.B. Sanskriti University, Puthur, Trichi, (Tamil Nadu).

[English]

#### **Gama Radiation Sterilisation Unit**

\*569. SHRI N.J. RATHVA: SHRI PRAKASH KOKO BRAHMBHATT:

Will the PRIME MINISTER be pleased to state:

- (a) whether a unit for Gama radiation sterilisation of medical products is proposed to be set up in Gujarat; if so, the details thereof;
- (b) whether Bhabha Atomic Energy Research Centre has agreed to provide technical know-how for setting up this plant; and
- (c) if so, the what extent it will be beneficial and useful for the country?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Yes, Sir. A proposal for setting up a Radiation Sterilization Plant for medical products in Gujarat is under consideration by two parties viz. M/s Gujatrat Industrial Investment Corporation Ltd. and M/s Duphar-Interfran Ltd.

- (b) Yes, Sir. Board of Radiation and Isotope Technology of the Department of Atomic Energy will provide technical assistance.
- (c) The proposed Radiation Sterlisation Plant at Gujarat will be used for sterilising medical products and devices produced in Gujarat and in the Western region.

# Petrol and Diesel Consumption in Armed Forces Headquarters

\*570. SHRI MADAN LAL KHURANA: Will the PRIME MINISTER be pleased to state:

- (a) whether anuy survey has been undertaken to bring out the break-up of petrol and diesel consumption in Armed Forces Headquarters, New Delhi during 1989-90;
- (b) if so, the details thereof, servicewise and how does this compare with that of the last three years; and
- (c) the steps taken to bring down the consumption of petrol and diesel during 1990-91?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (c). No survey has been undertaken with the specific object of bringing out the break-up of petrol and diesel